

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

30/441/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

NAME OF THE COMPANY: Falck India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	None		
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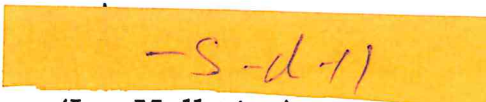
	For the Respondent:	Mr. Manish Raj, Company Prosecutor, ROC, Delhi		
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ORDER

Mr. Manish Raj appearing on behalf of the ROC prays for some time to file report in this case.

To come up on 7th March, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)